

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4519  
ANSWERED ON THURSDAY, THE 20<sup>TH</sup> DECEMBER, 2012  
[AGRAHAYANA 29, 1934 (SAKA)]**

**SAVING ACCOUNT RATE**

**QUESTION**

**4519. SHRI ANAND PRAKASH PARANJPE:**

**Will the Minister of CORPORATE AFFAIRS कारपोरेट कार्य मंत्री  
be pleased to state:**

- (a) whether the Competition Commission of India has decided to look into the four per cent interest rate being paid by all public sector banks on saving banks deposits despite the Reserve Bank of India moving to an unregulated regime in October, 2011; and**
- (b) if so, the details thereof and the progress made in the matter so far?**

**ANSWER**

**THE MINISTER OF STATE  
(INDEPENDENT CHARGE)  
IN THE MINISTRY OF CORPORATE AFFAIRS**

**(SHRI SACHIN PILOT)**

कारपोरेट कार्य मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(श्री सचिन पायलट)

**(a) & (b) The issue was considered by the Competition Commission of India. However, in the absence of sufficient information/material, the Commission decided not to pursue the matter.**

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